GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE **RAJYA SABHA UN-STARRED QUESTION NO. 691** ANSWERED ON- 13/12/2022

UTILIZATION OF CESS

691. SHRI JAYANT CHAUDHARY

Will the Minister of FINANCE be pleased to state:

- (a) the total number of cesses that are being levied by Government and the amount collected through each cess separately in the last five year, year-wise;
- (b) whether the total amount collected through cesses was fully utilized for the specific purpose for which the cess was collected in the last five year;
- (c) if so, the details thereof; and
- (d) if not, the reasons for its underutilization?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d) The details of Cesses (in operation) collected/realized during the last five years are enclosed at Annexure 'A'.

Utilization of such Cesses through dedicated Reserve Funds during the same period is enclosed at Annexure 'B'.

Annexure A

	Statement showing collection of major Cesses (in operation)								
SI. No.	(₹in crore								
	Head	2016-17	2017-18	2018-19	2019-20	2020-21			
1	Primary & Education Cess (abolished on excisable goods)	20219.88	21117.31	97.40	81.48	61.85			
2	Secondary & Higher Education Cess (abolished on excisable goods)	10028.19	10538.80	34.24	27.97	11.42			
3	Health & Education Cess (introduced from Budget for 2018-19 after merging Primary Education Cess, Secondary and Higher Education Cess)			41177.44	39131.09	35821.54			
4	GST Compensation Cess	•••	62595.97	95028.35	95490.02	85105.64			
5	Additional Excise duties on Indigenous Motor Spirit (Petrol)	18827.83	21935.11	15307.79	14381.86	26895.29			
6	Additional Exicse Duties on HS Diesel	53571.70	61181.31	44272.66	40668.72	85289.24			
7	Road & Infrastructure Cess	•••	15.87	51266.72	67373.64	123596.45			
8	National Calamity Contingent Duty (abolished on excisable goods)	6426.20	2938.44	1800.16	2380.44	5098.81			
9	Cess on Crude Oil	12618.31	13579.21	17814.23	14062.48	10894.44			
10	Cess on Exports	177.21		1690.23	5759.14	9214.64			
11	Agriculture Infrastructure and Development Cess								

Annexure B

Statement showing utilization of Cess proceeds (transferred to the Reserve Funds)										
		-				(Rs. In Crore)				
SI.	Name of the Fund	2016-17	2017-18	2018-19	2019-20	2020-21				
No.										
1	Prarambik Shiksha Kosh	19732.47	19139.80	25227.90	26848.35	30168.34				
2	Madhyamik & Uchhatar Shiksha Kosh*				14460.25	20567.12				
3	GST Compensation Fund		56146.00	54275.00	153910.29	106317.00				
4	Central Road and Infrastructure Fund	51853.58	58525.63	62879.64	90252.40	182363.47				
5	National Disaster Response Fund/ National Calamity Contingency Fund	6450.00	3660.00	1800.16	2480.00	5820.00				
6	Clean Energy Fund	6466.75	5442.77							
7	Sugar Development Fund	2312.81								
8	Cine Workers Welfare Fund									
9	Mines Welfare Funds									
10	Beedi Workers Welfare Funds									
11	Other Development & Welfare Fund									
12	Krishi Kalyan Kosh	8379.16	8916.39							
13	Bharat Infrastructure Kosh	314.00								
14	Rashtriya Swachhata Kosh	10000.00	3400.00							
15	Prevention and Control of Water Pollution^	145.64	174.82							
16	Pradhan Mantri Swasthya Suraksha Nidhi					20000.00				
	No physical fund has been constituted. However, expenditure provision has been netted against receipts in Statement of Budget Estimates. Madhyamik & Uchhatar Shiksha Kosh has not been operationalized till 2020-21. Utilisation in 2019-20 and 2020-21 is assumed as per RE.									
